

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
LOK SABHA

UNSTARRED QUESTION NO.690  
TO BE ANSWERED ON THE 18<sup>TH</sup> NOVEMBER, 2016

**PROCUREMENT OF FIGHTER AIRCRAFT**

690. SHRI SUSHIL KUMAR SINGH:  
SHRIMATI KOTHAPALLI GEETHA:

Will the Minister of DEFENCE j{k k ea=h  
be pleased to state:

- (a) whether the Government has signed agreement with various countries for procurement / purchase of fighter aircrafts and if so, the details thereof;
- (b) whether agreement has also been signed with Russia for procurement of fighter aircraft equipped with stealth technology and S-400 systems, Kamov helicopters and if so, the details thereof;
- (c) the funds likely to be utilized on the procurement of the said aircraft; and
- (d) the time by which these aircraft are likely to be inducted in the Indian Air Force?

**A N S W E R**

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

रक्षा राज्य मंत्री

(DR. SUBHASH BHAMRE)

(डा. सुभाष भामरे)

**(a) to (d): An Inter-Governmental Agreement (IGA) along with Aircraft & Weapons Package Supply Protocols and Technical Arrangement were signed with the French Government on 23<sup>rd</sup> September, 2016 for procurement of 36 Rafale aircraft in fly-away condition. The deliveries will commence from September, 2019.**

An IGA for procurement of five Firing Units of S-400 Long Range Surface to Air Missile (LRSAM) system along with associated equipment from Russia has been signed on 15<sup>th</sup> October, 2016. An IGA for the procurement of Kamov helicopters for Indian Air Force and Indian Army from Russia under 'Buy and Make (Indian)' category was signed on 24<sup>th</sup> December, 2015. The terms and conditions for supply of these equipment are to be negotiated with the Russian side.

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